NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/171/2016

NAME OF THE PETITIONER(S)

: Mrs. Padmavathi

NAME OF THE RESPONDENT(S)

: M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1

3. G.S.DHANALAKSHME

Counsel for 12th

S. MALADEVER

ORDER

Mr.V.Srinivasan, Counsel for Petitioner present. Mr.A.G.Sathyanarayana Counsel for R1 to R9 present. Ms.G.S. Dhanalakshmi Counsel for the R10 present. Ms. S.Maladevi Counsel for R12 present. Counsel for R10 filed counter, a copy of which is served to the other side. Counsel for R12 sought time to file the reply. At request time is enlarged. Put up on 06.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(Ch.MOHD SHARIF TARIQ) MEMBER (JUDICIAL)

hv